

MEDIATION CENTRE RHC, JODHPUR, CAUSE LIST 27.07.2018

S.N.	NAME OF MEDIATOR	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER ADVOCATE	NAME OF RESPONDENT'S ADVOCATE
1	Sh. Jitendra Maheshwari	S.B. CW NO. 2959/2018, GOBAR RAM V/S STATE OF RAJ. & ANR.	Mr. HS KACHWAHA	Mr. D.S. JODHA

MEDIATION CENTRE RHC, JODHPUR, CAUSE LIST 30.07.2018

S.N.	NAME OF MEDIATOR	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER ADVOCATE	NAME OF RESPONDENT'S ADVOCATE
1	Sh. Harish Purohit	S.B. CW. No. 305/2018, Gayatri Sharma V/s Sub Divisional Magi. Sangaria & Anr.	Mr. Shrikant Verma Mr. Pritam Joshi	
2	Sh. Prashant Kumar Sharma	S.B. CRLMP No.533/2018, Ravivansh Narain Mathur & Ors. V/s State & Ors. Connected With S. B. CRLMP No.4067/2017, Ravivansh Narain Mathur & Ors. V/s State & Ors.	Mr. Himanshu Maheshwari Mr. Sheetal Kumbhat	Mr. C P Malik Mr. Vikas Bijarania
3	Dr. Akalvy A Bhanshali	S.B.CRLMP. No. 1769/2018, Himanshu Acharya & Ors. V/S State & Anr.	Mr. Himansu Singh Choudhary Mr. G R Siyag	Mr. Sushil Bishnoi

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1	Dr. Pramila Acharya	S.B. Civil Writ No. 6778/2013, Ram Niwas V/s Budha Ram	Mr. Ak Anand Mr. IR Choudhary	Mr. Manish Sisodia Mr. Ritesh Mathure
2	Dr. Pramila Acharya	S.B. Civil Writ No. 6777/2013, Bhanwar Lal & Anr. V/s Budha Ram & Anr	Mr. IR Choudhary	Mr. Vikash Balia
3	Dr. Pramila Acharya	S.B. Civil Writ NO. 6779/2013, Harkran ram V/s Budha Ram	Mr. Ak Anand Mr. IR Choudhary	Mr. Manish Sisodia Mr. Ritesh Mathure

भवदीय

उपसचिव

राज. राज्य विधिक सेवा प्राधिकरण
जोधपुर